

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4981
ANSWERED ON:23.12.2014
DEPLOYMENT OF CAPF IN STATES
Banerjee Shri Kalyan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has deployed Central Armed Police Forces (CAPF) personnel in various States for controlling internal disturbance, terrorist and naxalite activities;
- (b) if so, the details thereof along with the criteria adopted by the Government for deployment of CAPF personnel in the States;
- (c) the total number of CAPF personnel deployed in the States during each of the last three years and the current year, force and State-wise; and
- (d) the details of requests for deployment of more CAPF received and granted during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): The maintenance of law and order is the responsibility of the State Governments concerned. The Central Armed Police Forces (CAPFs) are made available on the request of the State Governments, to assist them in maintaining the public order. The deployment of these forces in the States embattling internal security threats, including terrorism and naxalism depend upon the overall security scenario and availability of these Forces. Keeping in view these factors, CAPFs have been deployed in various States. The level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

The level of deployment of CAPFs is not disclosed in the interest of National Security.